Export of Iron and Chrome Ore

1237. SHRI NARENDRA PRADHAN: Will the Minister of COMMERCE be pleased to state:

- (a) what is the total quantity of iron ore and chrome ore exported and the amount of foreign exchange earned from such export;
- (b) the State-wise break-up of the revenue earnings in respect thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEDGE): (a) The total quantity of iron ore and chrome ore exported and the amount of

foreign exchange earned by MMTC during 1997-98 is given below:

(Qty; Lakh Tonnes; Value; Rs. Crores; Provisional)

Qty	Value
Iron ore 113.75	828.19
Chrome ore 2.70	94.20

(b) MMTC maintains portwise break-up of Iron ore exports. Iron ore exports from various ports in the last two years are follows:

Port		Qty.	Val.	Qty.	Val.
Vizag		37.85	284.95	37.63	303.90
Madras		46.41	310.16	55.87	390.12
Paradip		10.90	68.44	9.88	63.47
Goa		4.09	20.65	10.37	70.70
Hazira		0.04	0.10		
By Road					
(Nepal)					
Total		99.29	684.30	113.75	828.19
Export of Chrome	(Qty:—	Lak Tonnes/Value	; Rs. Crores) is	3	
•	ore during	h last two years	as follows:		
		the			
	1996-97			1997-98	
Port		Qty.	Val.	Qty.	Val.
Paradip		2.92	127.35	2.70	94.20

(Qty.: Lakh Tonnes/Value; Rs. Crores)

Revamping of Patents Bill

1238. DR. B. B. DUTTA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are reworking on the Patents Bill;
- (b) if so, how the proposed Bill will differ from the earlier one;
- (c) whether Government have set up an expert group to have a fresh look at various pending issues related to Intellectual Property Rights (IPRS); and
 - (d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANKDER BAKHT): (a) and (b) No final decisions have been taken